

राज्य में बाल श्रमिकों की कुल संख्या 14.35 लाख है। तथापि, प्रतिष्ठान-वार बाल श्रमिकों के नियोजन के लिए कोई व्यापक सर्वेक्षण नहीं करवाया गया है।

(ख) राष्ट्रीय बाल श्रम परियोजना के अंतर्गत केंद्रीय सरकार ने 50 विशेष स्कूल खोले हैं जिनमें 2,500 बाल श्रमिकों को शिक्षा देने की व्यवस्था है। ये विशेष स्कूल स्वयंसेवी संगठनों द्वारा चलाए जा रहे हैं।

(ग) परियोजना को और अधिक प्रभावी बनाने के लिए केंद्रीय सरकार द्वारा अंतःप्रतिष्ठान सहायता प्रदान की जा रही है।

Involvement of Delhi Police personnel in Crimes

4105: SHRI GOPALSINH G. SOLAN-SOLAN. Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether a large number of Delhi Police personnel are being prosecuted for their involvement in various crimes;

(b) if so, what is the number of cases of various crimes in which they have been found involved during 1992, so far; and

(c) the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) During the period from 1.1.1992 to 30-9-1992, 115 police officials were found involved in 98 criminal cases.

(c) 18 police officials involved, in 15 cases have been dismissed/removed from service. Of the remaining 83 cases involving 97 police officials, 20 cases have already been instituted in the court.

Inefficiency of MCD

4106. SHRI VISHWASRAO RAM-RAO PATIL; Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether Government's attention has been drawn to the news item publish-

ed in the Nay Bharat Times, New Delhi dated the 17th November, 1992 captioned "AVOIDHI NIRMAN SE PARES-SHAN" in which the attention has been invited to the inefficiency of Municipal Corporation of Delhi;

(b) if so, what are the details thereof; and

(c) what steps have been taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) The Municipal Corporation has reported that 7 cases of unauthorised constructions relating to the areas of Tokriwalan, Manga Ram Gali and Gal Jatwara, Pul Mithai Azad Market, Delhi have been detected.

(b) and (c) The Building Department of Municipal Corporation of Delhi has booked all these 7 cases under section 343/344 of the Delhi Municipal Corporation Act and demolition orders have already been passed.

Orientation Programme for Para-Military Forces

4107. SHRI MENTAY PADMANA BHAM; Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that para military forces employed on sensitive job often function under great stress and strain;

(b) if so, whether the Government will initiate proper training and orientation programme for personnel in para military forces;

(c) whether it is also a fact that these forces, while on duty, are indulging in violent activities with the civil population; and

(d) if so, what corrective measure does Government propose to take in the matter?